GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2042 TO BE ANSWERED ON JULY 31, 2025

PMAY-U IN GORAKHPUR

NO. 2042. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned, constructed and occupied under Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the country during each of the last ten years;
- (b) the total funds allocated, released and utilised for PMAY-U in Gorakhpur during the said period;
- (c) the number of beneficiaries belonging to Scheduled Castes, Scheduled Tribes and minority communities under PMAY-U in Gorakhpur; and
- (d) the challenges faced and the steps taken by the Government for timely completion of housing projects in Gorakhpur under PMAY-U?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period of PMAY-U has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far including Gorakhpur. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country during last ten years, as on 14.07.2025. Year-wise details of houses sanctioned, grounded, completed and occupied since inception are at Annexure.

The Central Assistance sanctioned, released and utilized in Gorakhpur under PMAY-U since 2015 is ₹892.32 crore, ₹852.44 crore and ₹836.48 crore respectively. A total of 58,202 houses have been sanctioned for Gorakhpur, of which 56,178 houses have been completed. Out of sanctioned houses, 9,998 belong to Scheduled Castes, 1,283 are from Scheduled Tribes and 6,062 from Minorities. Completion percentage in Gorakhpur is 95%.

Additionally, 5,203 houses have been sanctioned recently under BLC vertical of PMAY-U 2.0 in Gorakhpur. The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry conducts regular and rigorous review meetings with States/UTs to complete the remaining houses of PMAY-U and recently sanctioned houses of PMAY-U 2.0 within the stipulated timeframe across the country including Gorakhpur.

Year-wise details of houses sanctioned, completed and occupied since inception under PMAY-U & PMAY-U 2.0

FY	Houses Sanctioned (Nos.)	Constructions of Houses Grounded (Nos.)*	Houses Completed (Nos.)**
2015-16	5,26,082	5,01,334	2,27,121
2016-17	6,35,781	3,97,309	1,28,378
2017-18	16,68,268	12,68,737	3,27,381
2018-19	22,39,333	19,86,232	17,56,393
2019-20	16,25,249	16,15,014	8,32,966
2020-21	15,61,273	18,57,383	14,47,025
2021-22	16,37,364	16,18,419	10,28,031
2022-23	9,27,084	13,16,123	15,42,379
2023-24	3,95,252	4,13,857	8,89,006
2024-25	3,52,915	2,93,042	10,34,435
2025-26	3,57,064	13,340	1,47,398
Total	1,19,25,665	1,12,80,790	93,60,513

^{*} Includes houses completed in the year which were sanctioned in preceding years.

^{**} Includes houses occupied in the year which were completed in preceding years.